## Annexure - 4

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023 In accordance with Section 25(2) (e), IBC, 2016

List of related unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted									
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may beset- off	claim not	Amount of claim under verification	Remarks, if any
1	-	_		-	-	-	-	m	-	-	-		-
	Total		-	-		-95-7	we.	-			-		

